

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.2959  
ANSWERED ON 12.12.2024**

**DEVELOPMENT OF HYDRO POWER CAPACITY IN NORTH-EASTERN STATES**

**†2959. SHRI DILIP SAIKIA:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the details of the schemes being implemented for the development of hydropower capacity in the North-Eastern States;**
- (b) the details of the Central assistance being provided for the same along with the total cost involved under the said schemes; and**
- (c) whether the said schemes would ease the investment and create the opportunities of direct employment of the local people and if so, the details thereof?**

**A N S W E R**

**THE MINISTER OF STATE IN THE MINISTRY OF POWER**

**(SHRI SHRIPAD NAIK)**

**(a) : The details of schemes being implemented for development of hydropower in the country including in North Eastern Region (NER) are as under:-**

- 1. Budgetary Support for Flood Moderation/Storage Hydro Electric Projects (HEPs)**
- 2. Budgetary Support for cost of Enabling Infrastructure for the construction of roads/bridges. The scheme has been widened to include the cost incurred for the construction of: (i) transmission line from power house to the nearest pooling point including upgradation of pooling substation of State /Central Transmission Utility (ii) ropeways (iii) railway siding, and (iv) communication infrastructure. The strengthening of existing roads / bridges leading to the project is also eligible for central assistance under this scheme.**
- 3. Scheme of Central Financial Assistance (CFA) to fund the equity portion of the State Governments of NER for development of Hydro Electric Projects, capped at 24% of the total project equity subject to a maximum of ₹750 crore per project with provision to revisit the limit of ₹750 crores on a case-to-case basis.**

**(b): The details of Central assistance being provided for the development of hydropower in the North Eastern States are as under:**

- i. The Government of India has approved a grant of ₹6159.40 crore for Flood Moderation component of Dibang MPP (2880 MW) in Arunachal Pradesh. An amount of ₹109 crores has been reimbursed towards Flood Moderation works of the project till date.**
- ii. The Government of India has approved the scheme of Budgetary Support for cost of Enabling Infrastructure for HEPs including Pumped Storage Projects (PSPs) in the country with a total outlay of ₹12,461 crores for the period of FY 2024-25 to FY 2031-32. Grant of ₹556.15 crore for Dibang MPP (2880 MW), ₹77.37 crore for Tato-I HEP (186 MW) and ₹127.28 crore for Heo HEP (240 MW) located in NE Region has been approved against Enabling Infrastructure.**
- iii. The Government of India has approved the scheme of CFA to fund the equity participation by the State Governments of NE Region with a total financial outlay of ₹4136 crores for the period of FY 2024-25 to FY 2031-32. An amount of ₹120.43 crore for Tato-I (186 MW) and ₹130.43 crore for Heo (240 MW) HEPs has been approved as CFA under the scheme.**
- iv. An amount of ₹164.70 crore has been released against earmarked amount of ₹ 188.24 crore towards cost of Downstream protection works in respect of Subansiri Lower HEP (2000 MW).**

**(c): The hydro projects are capital intensive and require higher upfront costs resulting in higher tariff. With the budgetary support through the above schemes, it is envisaged to ease the investment burden of the developer. Further, these measures are also envisaged to bring huge investment in the NE Region and provide large number of direct employment opportunities to the local population along with indirect employment / entrepreneurial opportunities in sectors such as transportation, tourism, small-scale business and the increased economic activities leading to increase in GDP of NER in future.**

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